

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/696/(IB)/CB/2017
NAME OF THE PETITIONER(S) : CARLSBERG INDIA PVT LTD
NAME OF THE RESPONDENT(S) : A.M. BREWERIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. N. V. I. G. N. E. S. H.

A Counsel for
Respondent

[Signature]

2. K. Gowtham Kumar
Sri Chennan Rangarajan

Counsel for Applicant

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that parties are engaged to settle the matter and prayed for time. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk